

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 139/89 19

Virendra Prasad

Sh. B.S. Rahi

APPLICANT(S)

COUNSEL

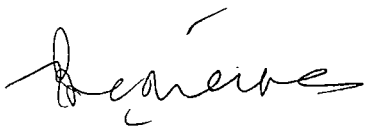
VERSUS

U. P. I. & Ors.

RESPONDENT(S)

COUNSEL

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Date	Office Report	Orders
		<p>22.8.1989.</p> <p>Present:- Shri B.S. Rahi, Counsel for the petitioner.</p> <p><u>Prima facie</u> no case for Contempt has been made out. C.C.P. is rejected.</p> <p style="text-align: right;">  (B.C. MATHUR) VICE CHAIRMAN </p>